

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date:27th July, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 99/2016(CZ)	Afsar Khan Vs. State of M.P. & 3 Ors..	Mr. Rajesh Chand, Adv.	
FOR HEARING				
2.	Original Application No. 21/2013(CZ) (M.A.No.855/15) (M.A.No.95/16) (M.A.No.233/16) (M.A.No.539/16) (M.A.No.607/16)	Dr. Alankrita Mehra Vs. Union of India & 9 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. forR-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
3.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv.	
4.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv.	
5.	Original Application No. 47/2015(CZ)	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

FOR COMPLIANCE			
6.	Original Application No. 264/2014(THC) (M.A.No.564/14) (M.A.No.637/15)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Yogesh Shukla, Adv.
7.	Original Application No. 25/2014 (CZ) (M.A.No.186/16)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv. Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv.

TIME: 14.30 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

FOR HEARING (AFTER ABOVE BENCH)		TIME: 14.00 hrs. to 16.00 hrs.	
8.	Original Application No. 78/2015(THC) (M.A.No.557/16) (M.A.No.558/16) (M.A.No.559/16) (M.A.No.560/16)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Mohd. Zeeshan Khan, Adv.

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